

973

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 135/2024
&
ORIGINAL APPLICATION NO. 267/2024

IN THE MATTER OF:

KHUSBU SINGH

.....APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENT(s)

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2.	<u>Annexure - R 1(Colly)</u> Copies of joining orders of the District Mining Officers.	

FILED BY:

Ankit Verma

(ANKIT VERMA)
STANDING COUNSEL FOR STATE OF U.P.
A-15 FF, NIZAMUDDIN EAST
NEW DELHI- 110013.
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Dated: 23.10.2025

974

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 135/2024
&
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**AFFIDAVIT OF DISTRICT MAGISTRATE BHADOHI IN
COMPLIANCE OF ORDER DATED 18.07.2025 PASSED BY
THIS HON'BLE TRIBUNAL**

I, Shailesh Kumar aged 37 years, presently posted as District Magistrate Bhadohi, Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That I am above-mentioned officer of the answering respondent and is competent to file the present affidavit. The deponent is well conversant with the facts and circumstances of the instant case and is competent to swear this affidavit.



2. That the Deponent has read and understood the contents of the present affidavit. The averments made in the Original Application, which are not specifically admitted hereunder, must be considered to have been denied by the Deponent.

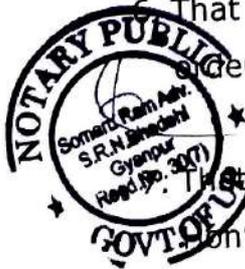
3. That the deponent is posted as District Magistrate, Bhadohi, since 24.04.2025.

4. That the contents of the present affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

5. That this Hon'ble Tribunal, vide order dated 18.07.2025, was pleased to issue the following directions:

"2.....Vide order dated 21.03.2025 this Tribunal observed that the personal appearance of the concerned District Mining Officers and concerned DFOs who were posted at the relevant time who had signed/authorized the signing of NOCs will be necessary and for this purpose particulars of the officers who were posted as District Mining Officers and DFOs at the relevant time/at the time of grant of NOC were ordered to be furnished to this Tribunal so that orders for their personal appearance before this Tribunal could be passed. 3. Learned Counsel for the State of Uttar Pradesh undertakes to file the requisite particulars by way of affidavit within one month....."

6. That the present affidavit is being filed in compliance of the order dated 18.07.2025 passed by this Hon'ble Tribunal.



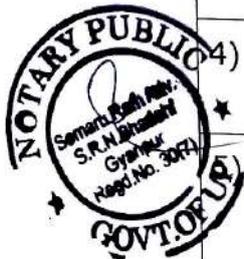
Earlier, a report dated 11.07.2025 was submitted to this Hon'ble Tribunal by the Undersigned wherein requisite details of all the District Mining Officers who were posted at the relevant time when the NOC's were issued for mining operations was submitted.

[Handwritten signature]

8. That it is submitted, after verifying the records available in the office of the deponent, it has been revealed that No Objection Certificate for Three vacant sand mining areas in District Bhadohi were issued by the then Divisional Forest Officer Mr D.K. SHRIVASTAV, Bhadohi Forest Division, on 18.11.2017 .

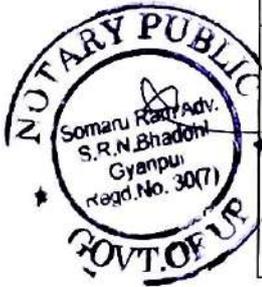
9. That the requisite details of the Divisional Forest Officer District Bhadohi and District Mining Officers who were posted in District Bhadohi between year 2017-2024 when the mining leases were granted is given below in tabular chart-

Sr No	Name of Divisional Forest Officer	Period of Posting in District Bhadohi	Details of Concerned Area	Detail s of NOC	Current Posting
1)	Mr D. K. SHRIVASTAV (Retirement)	05.08.2017- 31.03.2018			-
2)	Mr Rakesh Chaudhari (Retirement)	31.03.2018- 05.06.2018			-
3)	Mr R.S. Vajpei (Retirement)	05.06.2018- 31.12.2018			-
4)	Mr P.C. Singh (Retirement)	31.12.2018- 30.04.2019			-
	Mr A.P. Pathak (Retirement)	30.04.2019- 02.08.2019			-
6)	Mr Alok Saxena (Retirement)	02.08.2019- 17.11.2019			-



7)	Mr Rakesh Chaudhari (Retirement)	17.11.2019- 29.11.2019			-
8)	Mr Alok Saxena (Retirement)	29.11.2019- 28.06.2021			-
9)	Mr Neeraj Kumar Arya	29.06.2021- 02.07.2025			District Jhansi

Sr No	Name of District Mining Officer	Period of Posting in District Bhadohi	Detail s of Conce rned Area	Detail s of NOC	Current Posting
1)	Late Mr. Arvind Kumar Yadav (expired on 13.05.2024)	28.08.2017 - 26.02.2020			-
2)	Mr Arvind Kumar	27.02.2020 - 05.07.2022			Directorate Lucknow
3)	Mr Paras Nath Yadav	06.07.2022- 06.07.2023			District Gazipur
4)	Late Arvind Kumar Yadav (expired on 13.05.2024)	07.07.2023 - 13.05.2024			-



10. That the joining orders of the above-mentioned District Mining Officers are enclosed herewith and marked as **Annexure R-1(Colly)** to this affidavit.

[Handwritten Signature]

सेवा में

जिलाधिकारी,
भदोही।

महोदय,

निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ०प्र० खनिज भवन, लखनऊ के कार्यालय आदेश संख्या 1406(1)/ई- 460(खा० निरी०) दिनांक 24.08.2017 द्वारा प्रार्थी का स्थानान्तरण जनपद एटा से जनपद भदोही के लिये हुआ है।

उक्त कार्यालय आदेश के अनुपालन में प्रार्थी आज दिनांक 28.08.2017 को उपस्थित होकर कार्य भार ग्रहण करने हेतु अपना योगदान आख्या महोदय के समक्ष प्रस्तुत कर रहा है।

कृपया कार्य भार ग्रहण करने की अनुमति प्रदान करने का कष्ट करें।

प्रार्थी:-

Arvind
28.08.17
(अरविन्द कुमार यादव)
खान निरीक्षक

Adm (P/R) / खान निरीक्षण

Arvind
28/8/17

Arvind
विभागाध्यक्ष जी
जिलाधिकारी/जिला मजिस्ट्रेट
भदोही



सेवा में ,

श्रीमान जिलाधिकारी महोदय,
जनपद भदोही।

महोदय ,

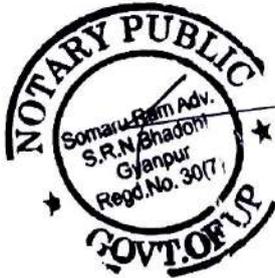
कृपया सादर अवगत कराना है कि निदेशक, भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश खनिज भवन लखनऊ के पत्र संख्या 3400/ई0पी0एफ0 दिनांक 20.02.2020 द्वारा जनपद भदोही के खनन प्रशासन कार्यों के सम्पादन हेतु अधोहस्ताक्षरी को अग्रिम आदेशों तक निर्देशित किया गया है एवं पत्र संख्या 3397/ई0पी0एफ0 दिनांक 20.02.2020 प्रशासनिक आधार पर जनपद भदोही में तैनात श्री अरविन्द कुमार यादव खान निरीक्षक भदोही को जनपद चन्दौली के खनन सम्बन्धित कार्यों का निस्तारण करने हेतु निर्देशित किया गया है। उक्त आदेश के अनुपालन में अधोहस्ताक्षरी आज दिनांक 27.02.2020 को पूर्वाहन में कार्यभार ग्रहण करने हेतु उपस्थित है।

अतः श्रीमान जी से निवेदन है कि अधोहस्ताक्षरी को कार्यभार ग्रहण करने की अनुमति प्रदान करने की कृपा करें।

Allowed

23/02/2020

S. R. N. Adv.



(अरविन्द कुमार) 27/02/2020
सहाय भूवैज्ञानिक /
खान निरीक्षक भदोही

सेवा में,

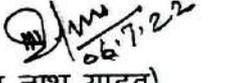
जिलाधिकारी,
भदोही।

महोदया,

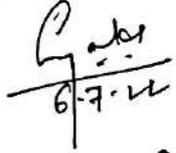
कृपया सादर अवगत कराना है कि निदेशक, भूतत्व एवं खनिकर्म निदेशालय उ०प्र० खनिज भवन, लखनऊ के कार्यालय के पत्र संख्या-899/ई०-460/2022 दिनांक 29.06.2022(छायाप्रति संलग्न) द्वारा अधोहस्ताक्षरी को जनपद भदोही के खनन प्रशासन सम्बंधी कार्यो के सम्पादन हेतु तैनात किया गया है। उक्त आदेश के अनुपालन में आज दिनांक 06.07.2022 के अपरान्ह में अपनी योगदान आख्या प्रस्तुत कर रहा है।

अतः महोदया से अनुरोध है कि कार्यभार ग्रहण करने की अनुमति प्रदान करने का कष्ट करें।

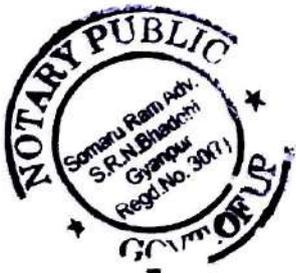
भवदीय,


(पारस नाथ यादव)
खान अधिकारी
भदोही।

अनुमति।


6-7-22

जिलाधिकारी
भदोही



सेवा में,

जिलाधिकारी,
भदोही।

महोदय,

कृपया सादर अवगत कराना है कि निदेशक, भूतत्व एवं खनिकर्म निदेशालय उ०प्र० खनिज भवन, लखनऊ के कार्यालय के पत्र संख्या-1072/ई०-460/2022-23 दिनांक 30.06.2023 (छायाप्रति संलग्न) द्वारा अधोहस्ताक्षरी को जनपद भदोही के खनन प्रशासन सम्बन्धी कार्यों के सम्पादन हेतु शासकीय हित/कार्यहित में तैनात किया गया है। उक्त आदेश के अनुपालन में आज दिनांक 06.07.2022 के पूर्वान्ह में अपनी योगदान आख्या प्रस्तुत कर रहा है।

अतः महोदय से अनुरोध है कि कार्यभार ग्रहण करने की अनुमति प्रदान करने का कष्ट करें।

भवदीय,

Arvind 06/07/2023
(अरविन्द कुमार यादव)
खान निरीक्षक
भदोही।



सं 1
No 1



983

उत्तर प्रदेश सरकार
GOVERNMENT OF UTTAR PRADESH
चिकित्सा एवं स्वास्थ्य विभाग
DEPARTMENT OF MEDICAL AND HEALTH
ग्राम पंचायत दहन
GRAMA PANCHAYAT DAHEN

पृष्ठ-6
FORM-6



मृत्यु प्रमाण-पत्र
DEATH CERTIFICATE

(जन्म मृत्यु रजिस्ट्रीकरण अधिनियम, 1969 की धारा 12 / 17 तथा उत्तर प्रदेश जन्म मृत्यु रजिस्ट्रीकरण नियम, 2002 के नियम 8/13 के अंतर्गत जारी किया गया)

(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE UTTAR PRADESH REGISTRATION OF BIRTHS & DEATHS RULES 2002.)

यह प्रमाणित किया जाता है निम्नलिखित सूचना मृत्यु के मूल अभिलेख से ली गई है जो कि ग्राम पंचायत दहन तहसील मीरपुर जिला गाजीपुर राज्य/संघ प्रदेश उत्तर प्रदेश का रजिस्टर में उन्निहित है।

THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR GRAM PANCHAYAT DAHEN OF TAHSIL/BLOCK SAIDPUR OF DISTRICT GHAZIPUR OF STATE/UNION TERRITORY UTTAR PRADESH, INDIA.

मृतक का नाम / NAME OF DECEASED : ARVIND KUMAR YADAV

लिंग / SEX: पुरुष / MALE

आधार नंबर / AADHAAR NO.:
XXXXXXXX8176

मृत्यु की तिथि / DATE OF DEATH:
13-05-2024

THIRTEENTH-MAY-TWO THOUSAND TWENTY FOUR

मृत्यु का स्थान / PLACE OF DEATH:
RAMPUR KAKRAHI, SAIDPUR, RAMPUR KAKRAHI, SAIDPUR, GHAZIPUR, UTTAR PRADESH, 233304.

पति / पत्नी का नाम / NAME OF HUSBAND / WIFE:
PRATIMA YADAV

मृतक की उम्र / AGE OF DECEASED:
42 YEARS

आधार नंबर / HUSBAND/WIFE AADHAAR NO. :
XXXXXXXX1595

माता का नाम / NAME OF MOTHER:

पिता का नाम / NAME OF FATHER :
SHOBHU YADAV

आधार नंबर / MOTHER'S AADHAAR NO. :

आधार नंबर / FATHER'S AADHAAR NO. :

मृत्यु के समय मृतक का पता / ADDRESS OF THE DECEASED AT THE TIME OF DEATH :

मृतक का स्थायी पता / PERMANENT ADDRESS OF DECEASED :

RAMPUR KAKRAHI,
SAIDPUR, DAHEN, SAIDPUR, GHAZIPUR,
UTTAR PRADESH- 233304

RAMPUR KAKRAHI,
SAIDPUR, DAHEN, SAIDPUR, GHAZIPUR,
UTTAR PRADESH- 233304

पंजीकरण संख्या / REGISTRATION NO:
D-2024: 9-47951-000004

पंजीकरण तारीख / DATE OF REGISTRATION:
30-05-2024

टिप्पणी / REMARKS (IF ANY):

जारी करने की तिथि / DATE OF ISSUE:
12-06-2024

जारी करने वाला अधिकारी / ISSUING AUTHORITY

रजिस्ट्रार (जन्म एवं मृत्यु)
REGISTRAR (BIRTH & DEATH)
GRAMA PANCHAYAT DAHEN
ग्राम पंचायत दहन



Handwritten signatures and notes in Hindi, including the date 12-06-2024 and the name of the issuing authority.

UPDATED ON :
2024-06-11 12:15:55



THIS IS A COMPUTER GENERATED CERTIFICATE WHICH CONTAINS FACSIMILE SIGNATURE OF THE ISSUING AUTHORITY. THE GOVT. OF INDIA VIDE CIRCULAR NO. 117 2014-VSICKS (DATE) 27-JULY-2015 HAS APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.

प्रत्येक जन्म एवं मृत्यु का पंजीकरण सुनिश्चित करें / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH





उत्तर प्रदेश UTTAR PRADESH

44AA 630771

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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STATE OF U.P. & ORS.

.....RESPONDENT(s)



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